

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1453
(To be answered on the 9th March 2017)

SMUGGLING OF DRUGS THROUGH AIRCRAFT

1453. SHRI NANA PATOLE

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the trend of smuggling of drugs through aeroplanes is rising and Indira Gandhi International Airport (IGIA) is becoming a transit point for this;
- (b) if so, the details thereof;
- (c) the number of cases of crimes of smuggling of drugs registered by National Crime Records Bureau at various airports including IGIA along with the details of the value of seized drugs both Indian and foreign; and
- (d) the details of the legal action taken against the Indian and foreign smugglers?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): Narcotics Control Bureau (NCB) under the Ministry of Home Affairs have reported that no clear trend of rise or fall of smuggling of drugs at Indira Gandhi International Airport (IGI) Airport, Delhi, through aeroplanes can be established. According to the NCB, the total number of cases of seizures of drugs at IGI Airport was 08 in the year 2014, 25 in 2015 and 18 in 2016. NCB has also informed that IGI Airport is often used as a transit by traffickers .

(c): National Crime Records Bureau (NCRB), the nodal agency for maintaining crime records, has informed that they do not maintain separate data for drugs seized at IGI Airport. However, as per their records drugs of 4735.1 Kg. and 450.0 liters were seized in Delhi during 2015.

(d) According to NCB, in the year 2016, six Indians and thirteen foreigners were arrested at IGI Airport and prosecuted under the relevant Sections of the Narcotic Drugs & Psychotropic Substances Act, 1985.

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